

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI**

O.A.No. 516 of 2025

IN THE MATTER OF:

SPLENDOR LANDBASE LIMITED
& OTHERS

...APPLICANT(S)

VERSUS

STATE OF NCT OF DELHI
& OTHERS

...RESPONDENT(S)

NDOH-06.07.2026

**INDEX OF DOCUMENTS ON BEHALF OF RESPONDENT
NO.2, DELHI DEVELOPMENT AUTHORITY.**

S. NO.	PARTICULARS	PAGE NO.
1.	A copy of the Order dated 23.12.2019, passed by the Hon'ble High Court of Delhi in W.P.(C) No.12882 of 2019, titled " <i>Radha Krishan Sudhar Samiti (Regd.) Versus Govt. of NCT Delhi and Anr.</i> "	1-2
2.	A copy of the Order dated 08.10.2025, passed by the Hon'ble High Court of Delhi in W.P.(C) No.12882 of 2019, titled " <i>Radha Krishan Sudhar Samiti (Regd.) Versus Govt. of NCT Delhi and Anr.</i> "	3
3.	A copy of the Order dated 18.02.2026, passed by the Hon'ble High Court of Delhi in W.P.(C) No.12882 of 2019, titled " <i>Radha Krishan Sudhar Samiti (Regd.) Versus Govt. of NCT Delhi and Anr.</i> "	4

4.	A copy of the Order dated 17.04.2026, passed by the Hon'ble High Court of Delhi in W.P.(C) No.12882 of 2019, titled " <i>Radha Krishan Sudhar Samiti (Regd.) Versus Govt. of NCT Delhi and Anr.</i> "	5
5.	Photographs taken on 02.07.2026 showing the present condition of the area in question.	6-8

RESPONDENT No.2/DDA

THROUGH

**DEEKSHA L. KAKAR**
COUNSEL FOR DDAB-6/58, LGF, SAFDARJUNG ENCLAVE
NEW DELHI – 110029.Ph. 9313119255 | deeksha.kakar@scladi.com
Enrol.No.D/1154/2008Place: New Delhi
Dated: 02.07.2026



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 12882/2019 and CM No. 52634/2019, 54513/2019

RADHA KRISHAN SUDHAR SAMITI (REGD.)..... Petitioner

Through Mr.Deepak Khosla and Mr.Anuroop
P.S., Adv.

versus

GOVT. OF NCT DELHI AND ANR. Respondents

Through Ms.Prabhsahay Kaur, Standing
Counsel. for R-2/DDA.

CORAM:

HON'BLE MR. JUSTICE JAYANT NATH

ORDER

23.12.2019

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1. Pursuant to the last order of this court dated 09.12.2019, DDA has today in court filed a status report. In the status report, it has been stated that plots No. 1 and 2 fall in khasras land which was acquired and has been taken over by DDA. Hence, the proposed demolition is an attempt to clear the said unauthorised construction/encroachment.
2. Learned counsel for the petitioner however states that these plots form part of an unauthorised colony known as Radha Kishan Vihar. He relies upon a notification No.F9(DN)/L&B/LA/2017/9739-57 dated 13.12.2019 issued by the Government of NCT of Delhi where it is stated that the Lieutenant Governor has directed that the land acquisition proceedings in respect of the land situated within the delineated boundaries of 1731 unauthorised colonies as per the list appended may be withdrawn subject to compliance of the stated conditions.
3. It would be appropriate that the respondent may await the steps that



are being taken by the Govt. of NCT of Delhi pursuant to the aforesaid notification dated 13.12.2019.

4. Let DDA file a counter-affidavit within four weeks from today. Rejoinder be filed within four weeks thereafter.
5. List for arguments on 24.02.2020.
6. In the meantime, the parties will maintain status quo regarding the present position.
7. A copy of this order be given dasti under the signatures of the Court Master to both the parties.

JAYANT NATH, J

DECEMBER 23, 2019
rb



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 12882/2019

RADHA KRISHAN SUDHAR SAMITI (REGD.)Petitioner

Through:

versus

GOVT. OF NCT DELHI AND ANR.Respondents

Through: Ms. Manika Tripathy, Standing
Counsel with Mr. Aakash Mohar,
Adv. for R-2/DDA.

CORAM:

HON'BLE MR. JUSTICE VIKAS MAHAJAN

ORDER

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08.10.2025

**CM APPL. 62917/2025 (by respondent no.2 under Section 151 CPC
seeking vacation of stay order)**

1. The present application has been filed on behalf of respondent no.2/DDA seeking following relief:

“a) Vacate the stay granted by the Order dated 23.12.2019 and continued vide Order dated 01.09.2023.”

2. Issue notice to the petitioner/non-applicant by all permissible modes as well as through counsel, returnable on 20.11.2025.

VIKAS MAHAJAN, J

OCTOBER 8, 2025

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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 12882/2019, CM APPL. 52634/2019, CM APPL.
54513/2019, CM APPL. 62917/2025
RADHA KRISHAN SUDHAR SAMITI (REGD.)Petitioner

Through:

versus

GOVT. OF NCT DELHI AND ANR.Respondents
Through: Mr Anubhav Gupta, (Panel Counsel,
civil GNCTD) Mr Kartik Sharma
Advocates for R-1
Ms. Manika Tripathy, SC for DDA,
Mr. Saksham Singh, Adv.

CORAM:
HON'BLE MR. JUSTICE JASMEET SINGH

ORDER
18.02.2026

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1. The counter-affidavit of the respondents is not on record.
2. Ms. Tripathy, learned standing counsel for DDA seeks and is granted 4 weeks to file fresh status report/counter-affidavit.
3. List on 17.04.2026, since Ms. Tripathy, learned standing counsel, presses for vacation of stay.

JASMEET SINGH, J

FEBRUARY 18, 2026/DM



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 12882/2019, CM APPL. 52634/2019, CM APPL.
54513/2019 & CM APPL. 62917/2025

RADHA KRISHAN SUDHAR SAMITI (REGD.)Petitioner

Through: Mr. Gaurav Bidhuri, Adv.

versus

GOVT. OF NCT DELHI AND ANR.Respondents

Through: Mr. Anubhav Gupta, Panel Counsel (Civil) / GNCTD, Mr. Siddharth Arora, Advs.

CORAM:
HON'BLE MR. JUSTICE JASMEET SINGH

ORDER
17.04.2026

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1. Learned counsel for the petitioner requests for an accommodation.
2. No further opportunity will be given since the respondent is pressing for vacation of stay.
3. Counter affidavit be brought on record before the next date of hearing.
4. Re-notify on 09.07.2026.

JASMEET SINGH, J

APRIL 17, 2026/NG



GPS Map Camera



New Delhi, Delhi, India 🇮🇳
Splendor Forum, Nh-19, Behind Apollo Hospital,
Jasola Vihar, New Delhi, Delhi 110025, India
Lat 28.538237° Long 77.285742°
Thursday, 02/07/2026 11:46 AM GMT +05:30



GPS Map Camera

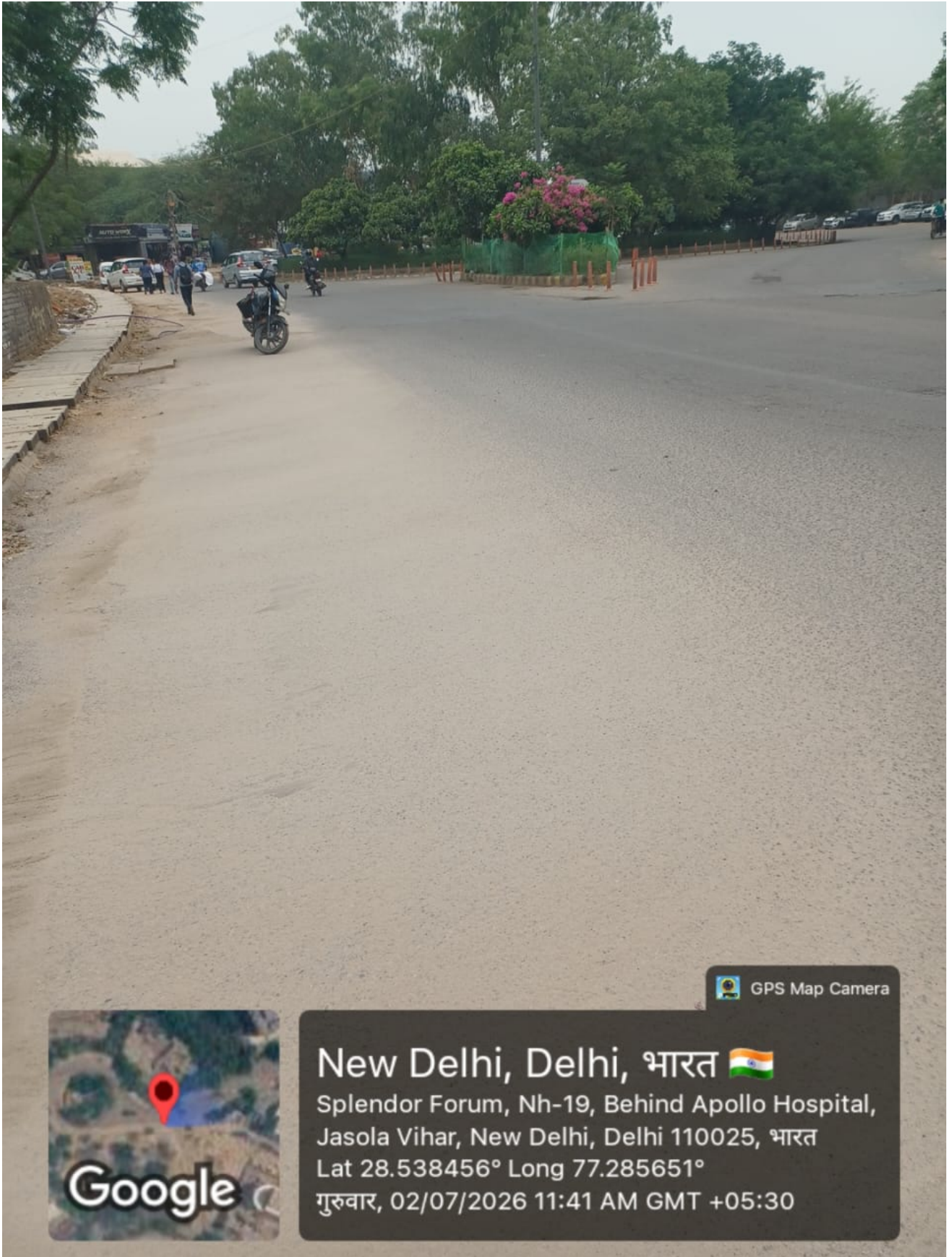


New Delhi, Delhi, India 🇮🇳

Splendor Forum, Nh-19, Behind Apollo Hospital,
Jasola Vihar, New Delhi, Delhi 110025, India

Lat 28.53846° Long 77.28549°

Thursday, 02/07/2026 11:39 AM GMT +05:30



GPS Map Camera



New Delhi, Delhi, भारत 🇮🇳

Splendor Forum, Nh-19, Behind Apollo Hospital,
Jasola Vihar, New Delhi, Delhi 110025, भारत

Lat 28.538456° Long 77.285651°

गुरुवार, 02/07/2026 11:41 AM GMT +05:30